

receive substantial funds from America;

(b) whether Government have instituted any inquiry to find out if these American sources have any direct or indirect connection with the Central Intelligence Agency of America;

(c) whether it is also a fact that this direct foreign aid to educational institutions in India places them under certain moral obligations to follow to some extent the educational policies of those foreign sources; and

(d) if so, whether Government have finalised some scheme envisaging that all foreign aid should be channelised to these educational missionary institutions through Government Agencies?

The Minister of State in the Ministry of Education (Shri Bhagwat Jha Azad): (a) to (d). The Intelligence Bureau were directed to inquire into the use of foreign funds in elections and for other purposes. A report of the inquiry has been received and is being examined by the Home Ministry. Government will take some time to formulate their conclusions and decide whether any further inquiry is necessary.

#### Arms Act

5272. Shri R. R. Singh Deo:  
Shri D. N. Deb:  
Shri D. Amat:

Will the Minister of Home Affairs be pleased to state:

(a) whether Indian Arms Act is one and the same for all States in the Indian Union;

(b) if so, whether any discrimination in the mode of issuing of licences and ammunition in different States has come to the notice of Government; and

(c) if so, the action taken in this regard?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) Yes, Sir;

(b) No, Sir; licences for arms and ammunition are issued in accordance with the provisions of the Arms Act and the Rules framed thereunder.

(c) Does not arise.

**Prabhudas Thakkar College of Commerce and Science, Amedabad**

573. Shri R. K. Amin: Will the Minister of Education be pleased to state:

(a) whether it is a fact that the Vice-Chancellor of the Gujarat University has approached the University Grants Commission and the Central Government to intervene in the disputes between the Gujarat University and the Government of Gujarat regarding the grant of affiliation to Prabhudas Thakkar College of Commerce and Science in Ahmedabad; and

(b) if so, the details thereof?

The Minister of Education (Dr. Triguna Sen): (a) and (b). The Vice-Chancellor sent a letter on June 23 to the Chairman, University Grants Commission informing him about the difference of views between the University and the State Government regarding the affiliation of the Prabhudas Thakkar College of Commerce and Science, Ahmedabad for B.Sc. and sought his reactions and suggestions. The Chairman of the Commission replied to him on June 29 expressing the hope that difference of view between the State Government and the University would be resolved through mutual discussion.

The Vice-Chancellor has not approached the Central Government in the matter.

#### U.G.C. Fellowships to Gujarat Teachers

5274. Shri R. K. Amin: Will the Minister of Education be pleased to state:

(a) the number of teachers in Gujarat who have been awarded fellowships of Rs. 6,000 per year by the University Grants Commission during the